

pected to be handed over for allotment early next year.

(b) to (d). Out of turn allotments are sanctioned on grounds of hardship or in the interest of public duty after careful consideration of the merits of each case. As the out-of-turn waiting list has become fairly long, it would be necessary to allot some of the 'G' type quarters in Ramkrishnapuram to persons on the out of turn waiting list. The exact percentage of such quarters to be allotted to the persons on the out of turn waiting list has not yet been fixed.

Up-Grading of Computers' Posts in Government of India Printing Presses

1425-KK. Shri Balraj Madhok: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Heads of Government of India Printing Presses have been suggesting that in view of the technical nature of the work, a certain number of posts of Computers existing in the Computing branches of such presses be up-graded; and

(b) if so, what action Government have taken on this suggestion?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda). (a) Yes.

(b) The matter is under consideration.

Import Control Organisation

1425-LL. Shri Barman: Will the Minister of Commerce and Industry be pleased to state:

(a) whether recruitments of Assistant Controllers of Imports were not made through U.P.S.C. since 1956 and ad-hoc appointments had been made to that grade from time to time in the Import Trade Control Organisation;

(b) whether it is a fact that orders were passed in 1958 confirming 47 persons who had not been recruited through U.P.S.C. but appointed ad-hoc

in a purely officiating capacity with effect from some retrospective date although U.P.S.C. recruits had been working in the organisation and had successfully completed their probationary period; and

(c) whether 19 persons appointed on officiating basis and neither recruited nor as yet approved by U.P.S.C. have been declared *en bloc* senior to U.P.S.C. recruits and are going to be confirmed against some other permanent vacancies?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) to (c). The Import and Export Trade Control Organisation came into existence during the War and appointments were made *ad hoc* mainly by promotion or by transfer of officers already in service in the other departments of the Government of India. Later recruitment to 75 per cent. of the posts of Assistant Controller started to be made through the Union Public Service Commission. The cases of persons who were already appointed upto 31st December, 1951 were referred to the Union Public Service Commission and they agreed to the retention of 47 of them in service. These 47 Assistant Controllers have been confirmed. Those recruited through U.P.S.C. will also be confirmed in their turn. The 19 persons referred to in part (c) of the Question have been placed senior to the later direct recruits with the approval of the Commission.

Press Telegrams from West Pakistan

1425-MM. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether press telegrams to India are subject to censorship in West Pakistan; and

(b) if so, the reaction of Government thereto?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No.

(b) Does not arise.